

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

196/241/242/ND/2018

In the matter of :

Mr. Pradeep Thapar & Ors.

.. PETITIONER

Vs.

BK Gears (P) Ltd

.. RESPONDENT

SECTION

Under Section 241/242

Order delivered on 23.10.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI KAPAL KUMAR VOHRA,
HON'BLE MEMBER (TECHNICAL)

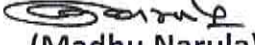
For the Petitioner /Op. Creditor :-

For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to

16.1.2020 due to paucity of time.


(Madhu Narula)
Court Officer

Surjit